

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 553 of 2000

Friday, this the 9th day of June, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Ammukutty Amma,  
W/o K.C. Balakrishnan,  
Teacher (Malayalam),  
Govt. High School, Minicoy  
(residing at Govt. Quarters, Minicoy) ...Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Director of Education,  
Administration of the Union Territory  
of Lakshadweep,  
Department of Education, Kawarathi.
2. Administrator,  
Union Territory of Lakshadweep,  
Kawarathi.
3. Union of India represented by its  
Secretary to Government of India,  
Ministry of Home Affairs, New Delhi. ..Respondents

By Advocate Mr. PR Ramachandra Menon, ACGSC

The application having been heard on 9th June 2000,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

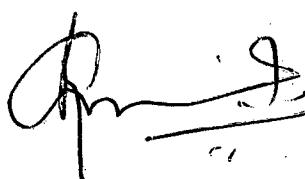
When the OA was taken up, it was submitted by the learned counsel on both sides that the OA may be disposed of by directing the 1st respondent to consider and pass appropriate orders on A2 representation dated 25-5-2000 within a time frame keeping in abeyance the impugned order A1 till the disposal of the representation to the extent it relates to the applicant.

...2.

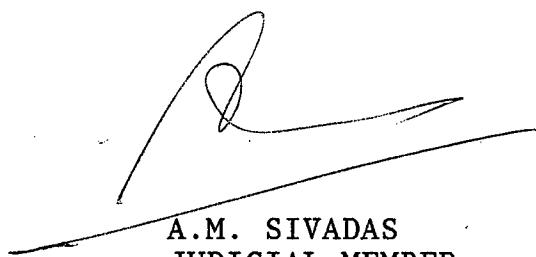
2. Accordingly, the 1st respondent is directed to consider and pass appropriate orders on A2 representation dated 25-5-2000 submitted by the applicant as expeditiously as possible. A1, the impugned order, shall be kept in abeyance to the extent it relates to the applicant till the disposal of A2 representation.

3. The original application is disposed of as above.  
No costs.

Friday, this the 9th day of June, 2000



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

ak.

List of Annexures referred to in this Order:

1. A1 - True copy of the Order No. 18/41/2000-Edn. (Estt) dated 18-5-2000 issued by the 1st respondent.
2. A2 - True copy of the representation dated 25-5-2000 submitted by the applicant to the 1st respondent.